

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5399
TO BE ANSWERED ON JULY 25, 2019**

PERFORMANCE OF PMAY

**No. 5399. SHRI JUGAL KISHORE SHARMA:
 SHRIMATI RITI PATHAK:
 SHRI HEMANT SRIRAM PATIL:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds allocated/sanctioned for various projects to promote urban housing facilities under Pradhan Mantri Awas Yojana (PMAY) since inception of the scheme, year-wise and State/UT-wise;**
- (b) the progress made under the scheme so far;**
- (c) whether the Government has conducted any review assessment regarding works and performance of scheme during the said period and if so, the details thereof;**
- (d) the suggestions made by the States/ UTs under the said scheme along with the reaction of the Government thereto; and**
- (e) whether the Government has developed any central monitoring system to implement the scheme properly and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a): Year-wise and State/UT-wise details regarding central assistance approved for various projects under Pradhan**

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Mantri Awas Yojana (Urban) {PMAY(U)} since inception are attached at Annexure I.

(b): The details of progress made under the scheme so far are attached at Annexure II.

(c): No, Sir.

(d) : A Central Sanctioning and Monitoring Committee (CSMC) has been formed under PMAY (U) at the Ministry level and its meetings are attended by the Officers of Central Government and State Governments. The suggestions made by the States are considered by the CSMC and suitable action is taken accordingly.

(e): The Ministry has put in following monitoring mechanisms for implementation of Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] in a time bound manner:

- i. Use of Information/Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/Geo-fencing of sanctioned houses for effective monitoring.**
- ii. Payment through Direct Benefit Transfer (DBT) Mode and Aadhar seeding of beneficiaries is ensured for transparency and accountability.**
- iii. The Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.**
- iv. Central Sanctioning and Monitoring Committee (CSMC) constituted under chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission.**
- v. State Level Sanctioning and Monitoring Committee (SLSMC) under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.**

Annexure referred in reply to LSUQ No - 5399 due for 25.07.2019

State/UT wise and year-wise details of central assistance approved since inception for various projects for construction of urban houses under PMAY(U)

S.No.	State/UT	Central assistance approved (Rs. in Cr.)				
		2015-16	2016-17	2017-18	2018-19	2019-20
1	A&N Island (UT)	-	-	9.14	0.05	-
2	Andhra Pradesh	2,939.42	4.45	7,368.92	8,447.65	71.08
3	Arunachal Pradesh	77.39	1.05	67.31	2.88	-
4	Assam	0.04	167.42	672.17	52.50	184.76
5	Bihar	688.13	665.28	852.57	1,767.24	222.92
6	Chandigarh (UT)	0.04	0.07	1.17	3.42	0.72
7	Chhattisgarh	85.05	239.25	1,312.91	1,679.85	124.56
8	D&N Haveli (UT)	0.02	13.21	36.18	27.18	4.68
9	Daman & Diu (UT)	-	0.79	7.10	7.46	0.96
10	Delhi (UT)	1.26	2.38	56.93	230.17	28.33
11	Goa	0.02	0.20	3.07	8.99	2.36
12	Gujarat	1,337.63	678.63	1,817.40	4,705.45	655.77
13	Haryana	208.79	15.43	823.40	3,059.41	32.57
14	Himachal Pradesh	43.90	52.56	51.35	5.37	1.66
15	Jammu & Kashmir	15.98	88.25	124.01	301.87	1.18
16	Jharkhand	206.06	726.39	1,273.37	280.75	311.87
17	Karnataka	889.25	1,240.37	3,630.85	3,365.84	96.31
18	Kerala	66.85	379.53	890.80	569.37	35.95
19	Lakshadweep (UT)	-	-	-	-	-
20	Madhya Pradesh	848.03	2,171.73	3,539.88	3,995.95	146.32
21	Maharashtra	30.88	1,784.89	1,374.05	11,133.44	746.97
22	Manipur	-	146.25	250.66	245.76	-
23	Meghalaya	0.02	0.80	11.05	21.94	36.40
24	Mizoram	163.92	0.18	288.89	5.74	0.28
25	Nagaland	41.68	187.59	0.10	183.19	44.77
26	Orissa	350.23	390.11	543.01	929.78	12.87
27	Puducherry (UT)	0.13	57.86	59.80	56.00	1.27
28	Punjab	0.83	599.19	32.72	212.08	32.86
29	Rajasthan	638.02	47.60	1,075.60	1,134.55	104.09
30	Sikkim	-	0.02	7.77	0.18	0.07
31	Tamil Nadu	652.54	2,831.85	3,137.84	2,981.83	364.20
32	Telangana	1,231.31	19.66	1,646.12	341.98	88.26
33	Tripura	78.00	512.94	494.85	154.49	0.71
34	Uttar Pradesh	284.01	154.42	5,340.13	11,908.41	2,206.97
35	Uttarakhand	170.36	30.30	175.80	239.10	20.26
36	West Bengal	1,140.66	1,034.14	960.41	2,199.09	79.55
	Total	12,190.42	14,244.80	37,937.31	60,258.96	5,661.54

Annexure referred in reply to LSUQ No - 5399 due for 25.07.2019

**Physical and financial achievements under
PMAY(U)**

[as on 15.07.2019]

Sr. No.	Particulars	All India
1	City/Town Covered	4,468
2	No of Project(s) Approved	17,113
3	Project Cost Approved (Rs in Crore)	4,96,683
4	Central Assistance Sanctioned (Rs in Crore)	1,30,293
5	Central Assistance Released (Rs in Crore)	51,550
6	Houses Sanctioned (Nos)	83,68,861
7	Houses Grounded for Construction (Nos)	49,54,357
8	Constructions of Houses Completed (Nos)	26,13,799
